## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND- 3159/252/HDB/2017
NAME OF THE COMPANY	Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd
NAME OF THE PETITIONER(S)	Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

	me of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.SHILPA	representing on behalt Y. SURYANARAYANA	eounsel for Petitioner	oury a corporate lawyor gmail com 9849866556	Dy.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Gropalakvishna Grokhaley ) Cor J. Pradeep Kren } Fr	und for uplead Petith	8 508668878 Pradeepkivanje gunidica	r_

## **Enclosed Order Sheet**

Heard Shri Pradeep Kiran, Learned Counsel for the Impleading Petition and Ms. C.Shilpa, Learned Counsel on behalf of Shri Y. Suryanarayana, Learned Counsel for the Petitioner.

The Learned Counsel for the impleading petition submit that he is filing impleading petition today and already served on the other side. Post the Ca alongwith impleading petition on 14.11.2017. It is also not known whether objections raised by the Registry is compiled or Compled not. Post the case on 14.11.2017.

Member (T)

Member (J)

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